

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2770
ANSWERED ON:30.03.2012
EKLAVYA MODEL RESIDENTIAL SCHOOLS
Khaire Shri Chandrakant Bhaurao

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has any plans to open Eklavya Model Residential Schools in the naxal affected areas of the country;
- (b) if so, the details thereof state-wise; and
- (c) the total estimated cost of the projects and the time likely to be taken for completion of those projects?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a) & (b): The Ministry of Tribal Affairs administers special area programme of grant under Art 275 (1) of the Constitution of India. Under this programme State wise allocation to 26 States including 9 Left Wing Extremism (LWE) States is made on the basis of percentage of Scheduled Tribes population in the State with reference to total ST population in the Country. A part of the grant can be used for setting up of Eklavya Model Residential Schools (EMRS). Priority for the development schemes including setting up of EMRS is fixed and executed by the State Government within the allocation depending on the felt need of the local area and its people in accordance with the guidelines issued by the Ministry. Number of EMRS for which Ministry has provided the grant in LWE affected States is at Annexure.

(c): The capital cost for the School complex, including hostels and staff quarters per school is 12.00 crore with a provision to go up to 16.00 crore in Hill Areas, deserts and islands. State Governments are expected to set up EMRS within 2 to 3 years of receipt of grant by them.